

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-3973/2016
MA-3551/2016**

New Delhi, this the 30th day of November, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. A.K.Vishwamitra (Emp Code : 2947)
Aged about 54 years
S/o Late Hari Prakash
Working as Scientist-D (Group 'A')
R/o R-14/111, Rajnagar
Ghaziabad (UP).
2. Shri Rajiv Chauhan (Emp Code : 1090)
Aged about 50 years
S/o Shri R.P.Singh
Working as Scientist-E (Group 'A')
R/o C-840, Gaur Green Avenue, Indirapuram
Ghaziabad -201010 (Uttar Pradesh).
3. Prateek Kumar Saha (Emp Code :3664)
Aged about 50 years
S/o Late Kalidas Saha
Working as Scientist-F (Group 'A')
R/o 313, Laxmibai Nagar,
New Delhi-110049.
4. Ms.Temsunaro (Emp Code :3538)
Aged about 47 years
S/o Late T.Mepo AO
Working as Scientist-B (Group 'A')
R/o House No.304, Lower Bayavu,
Kohima, Nagaland.
5. J.G.Lorin Rengma (Emp Code :3913)
Aged about 45 years
S/o Late Jwenga Lorin
Working as Scientist-D (Group 'A')
R/o House No.174, Lower Kenuozou,
Kohima, Nagaland.
6. Barkat Ullah Sheikh (Emp Code :4347)
Aged about 46 years
S/o Absul Gavi Sheikh
Working as Scientist-C (Group 'A')
R/o Mustafabad, Zaniakote, Sector I
Srinager, J&K.

7. Sanjeev Kumar (Emp Code :1490)
Aged about 54 years
S/o S.S.Srivastava
Working as Scientist-D (Group 'A')
R/o 396, Khojanpur, Faridabad. UP.
8. Sanjeev Kumar (Emp Code : 4981)
Aged about 49 years
S/o B.K.Thakur
Working as Scientist-D (Group 'A')
R/o H 601, Neelpadam Kunj, Vaishali
Sector 1, Ghaziabad UP-201010.
9. Suchitra Pyarelal (Emp Code :)
Aged about 50 years
D/o M.P.Nair
Working as Scientist- (Group 'A')
R/o F-6, IAS Officers Colony,
Khanapara, Guwahati.
10. Sanjay Kumar Puri (Emp Code :4345)
Aged about 46 years
S/o Jagdish Mitter Puri
Working as Scientist-D (Group 'A')
R/o H.No.99, Mohalla Dungar,
Ward No.3 Poonch, J&K.
11. Kanwaljeet Singh (Emp Code :4345)
Aged about 49 years
S/o Sh. S Attar Singh Veer
Working as PSA
R/o H.No.1858, PH-7, Mohali Punjab.
12. Jan Mubarik Ahmed Bhat
Aged about 52 years
S/o Mohd. Khalil Bhat
Working as Scientist
R/o Bugan Tehsil & Distt. Kulyam
(J&K)-192232. -Applicants.

(By Advocate: Shri P.K. Ghosh)

Versus

Union of India Through

1. The Secretary
Ministry of Communication & Information Technology,
Department of Electronics & Information Technology,
Electronics Niketan, CGO Complex,
Lodi Road, New Delhi.
2. The Director General,

National Informatics Centre,
A-Block, CGO Complex,
Lodhi Road, New Delhi.

-Respondents.

(By Advocate: Shri Gyanendra Singh)

ORDER(ORAL)

Hon'ble Mr. Justice Permod Kohli

MA No. 3551/2016

Through the medium of this MA, the applicants seek leave of the court for joining in the application. For the reasons recorded in the application, same is allowed. MA is disposed of.

OA No. 3973/2016

Issue notice. Learned counsel Sh. Yogesh Mahur accepts notice on behalf of Sh. Gyanendra Singh, standing counsel for the respondents.

2. The applicants are working as Scientists in different grades. They are aggrieved of circular dated 11.05.2016 whereby Scientific and Technical Officers at the level of Scientist B and above have been informed that they are also required to submit Annual Work Report. The applicants have made a representation dated 30.09.2016 followed by another representation dated 20.10.2016 by All India NIC S&T Officers Association and one representation thereafter also. The respondents are yet to take a decision thereon.

3. In view of the above circumstances, the OA is disposed of at the admission stage itself without going into the merits of the controversy with a direction to respondents to take a decision of the representation of the applicants and that of All India NIC S&T Officers Association and dispose of the same by a reasoned and speaking order within a period of three months from

the date of receipt of certified copy of this order and communicate the decision to the Association as also the applicants.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

/ns/